

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 186 of 2014 &
IA-297 of 2014**

Dated 11th August, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**Financial Technologies (India) Ltd. Appellant(s)
Versus**

**Central Electricity Regulatory Commission Respondent(s)
& Ors.**

Counsel for the Appellant(s) : Mr. Amit Kapur
Mr. Apoorva Misra
Mr. Vishrov Mukherjee
Ms. Rimali Batra

ORDER

Admit. Issue notice in the Appeal as well as in I.A. No. 297 of 2014 (Appl. for Stay) to the Respondents returnable on 12.09.2014. Dasti service is permitted. Registry is also directed to issue notice to the Respondents.

Post the matter on **12.09.2014.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

Ts/js